

MOST URGENT

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
(DEPARTMENT OF POWER)
DELHI SECRETARIAT 8TH LEVEL, B-WING,
I.P.ESTATE NEW DELHI – 110002

No.F.14(64)/ Power/VS/2022/ 604

Dated: 25.3.2022

To

The Dy. Secretary (Legislation),
Question Branch,
Delhi Vidhan Sabha,
Old Secretariat
Delhi – 110054

Sub:Un- Starred Question No.202

Sir,

Please find enclosed copy of reply of the Un-Starred Question No.202 for 29.03.2022 (100 Copies each along with a data in PDF File Format in pen drive) for your kind information and further necessary action at your end please.

Yours faithfully,

Encl. As above


25/3/2022

(R.S.Samria)

Dy. Director (Power)


R. S. SAMRIA
Dy. Director
Department of Power
Govt. of NCT of Delhi

Copy to:-

1. The Director, Directorate of Information and Publicity Department, Delhi
Vidhan Sabha, Old Secretariat, Delhi - 110054 (150 Copies)
2. The OSD to Minister of Power, GNCTD

विभाग का नाम :- ऊर्जा विभाग
विभाग का पता :- आठवां तल, बी विंग, दिल्ली सचिवालय

अतारांकित प्रश्न संख्या-202

दिनांक :- 29.03.2022

प्रश्नकर्ता श्री मोहन सिंह बिष्ट

क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

	प्रश्न	उत्तर
क)	क्या यह सत्य है कि गांवों की खेती की सिंचाई के लिए वर्षों वर्ष 11000 केवी की लाइनें खेती की सिंचाई के लिए जा रही है;	बिजली वितरण कम्पनी ने सूचित किया है कि मानदंडों के अनुसार, कृषि के लिए 11 केवी फीडर हैं लेकिन उपभोक्ताओं के स्तर पर आवश्यक लोड के अनुसार 440वोल्ट की आपूर्ति प्रदान कर रहे हैं।
ख)	यदि हां, तो क्या यह भी सत्य है कि अधिकतर गांवों की जमीनों को या तो सरकार ने अधिग्रहण कर लिया है या अनधिकृत कालोनियों के रूप में किसानों ने जमीनें बेच दी है;	इस संबंध में कोई जानकारी ऊर्जा विभाग के पास उपलब्ध नहीं है।
ग)	यदि हां, तो क्या यह भी सत्य है कि आज 11000 केवी की अधिकतर लाइनें जर्जर स्थिति में हैं;	बिजली वितरण कम्पनी ने सूचित किया है कि 11000 केवी की अधिकतर लाइनें जर्जर स्थिति में नहीं हैं।
घ)	यदि हां, तो दिल्ली में कितने गांवों की जमीन के उपर जा रही हाईटेंशन की तारों को शिफ्ट करने के लिए विद्युत विभाग द्वारा कार्यवाही की गई है, पूर्ण विवरण दें;	दिल्ली में वर्ष 2016-17 से 2021-22 तक शिफ्ट की गई हाईटेंशन की तारों (एचटी/एलटी लाईन्स) का विवरण संलग्न है। (संलग्नक क)
ङ)	क्या यह भी सत्य है कि करावल नगर विधानसभा क्षेत्र के अधिकतर गांव जिनमें सभापुर, चौहान पट्टी, मिलन गार्डन और सोनिया विहार में गुजर रही लाइनें को शिफ्ट करने की फाइल आज तक ऊर्जा विभाग के पास लंबित पड़ी हैं;	करावल नगर विधान सभा क्षेत्र की अनाधिकृत कॉलोनियों से गुजर रही एचटी/एलटी लाइनों को शिफ्ट करने के लिए माननीय विधायक जी से चार प्रस्ताव ऊर्जा विभाग में प्राप्त हुए थे जो कि शहरी विकास विभाग को आवश्यक कार्यवाही हेतु भेज दिए गये थे। ऊर्जा विभाग के पत्र की कॉपी संलग्न है। (संलग्नक ख) उपरोक्त प्रस्ताव के संबंध में शहरी विकास विभाग ने सूचित किया है कि प्रस्ताव उनके विभाग में विचाराधीन है।
च)	इनके बजट को स्वीकृत न करने के क्या कारण हैं; और	शहरी विकास विभाग से स्वीकृति प्राप्त होने के बाद बजट स्वीकृति हेतु आवश्यक कार्यवाही की जाएगी।
छ)	इनका बजट	

27/10/2020


Annexure - A

Schemes funded by Power Department:

S.No.	Financial Year	Name of the Scheme	Name of Hon'ble MLA
1.	2016-17	A,B & C Block of Sarai Basti	Sh. Som Dutt
2.	2016-17	5 th Pusta Mother Dairy to Gamiri	Sh. Shri Dutt Sharma
3.	2016-17	3.5 th Pusta Pump House to 3 rd Pusta Sub-Station in Ghonda Constituency	Sh. Shri Dutt Sharma
4.	2017-18	Bawani Nagar, Gurgaon Road, Najafgarh	Shri Gulab Singh
5.	2017-18	Pandwalan Khrudh, Najafgarh	Shri Gulab Singh
6.	2017-18	Hanuman Chowk, Qutub Vihar Ph-2.	Shri Gulab Singh
7.	2017-18	G Blk Shyam Vihar Ph-1	Shri Gulab Singh
8.	2017-18	Jhujhuli village into U/G HT cable and shifting of Jhujhuli S/Stn.	Shri Gulab Singh
9.	2017-18	village Sarangpur.	Shri Gulab Singh
10.	2017-18	village Khera Dabar	Shri Gulab Singh
11.	2018-19	Shifting of HT line in Jindpur Village	Shri Gulab Singh
12.	2018-19	Pandwalan Khrudh, Najafgarh	Shri Gulab Singh
13.	2018-19	Jhujhuli village into U/G HT cable and shifting of Jhujhuli S/Stn.	Shri Gulab Singh
14.	2018-19	village Sarangpur.	Shri Gulab Singh
15.	2018-19	village Khera Dabar	Shri Gulab Singh


 R. S. SAMRA
 Department of Power
 Govt. of NCT of Delhi
 Delhi Secretariat, New Delhi

16.	2018-19	Bawani Nagar, GGN road, Najafgarh	Shri Gulab Singh
17.	2018-19	Hanuman Chowk, Qutub Vihar ph-II	Shri Gulab Singh
18.	2018-19	G-Block, Shyam vihar Ph-I	Shri Gulab Singh
19.	2018-19	Village Nankheri	Shri Gulab Singh
20.	2018-19	Galipur Village (Div. Jaffarabad)	Shri Gulab Singh
21.	2018-19	Residential areas of extended la dora of Rawta Village	Shri Gulab Singh
22.	2018-19	Village Ghumanhera	Shri Gulab Singh
23.	2018-19	Apni colony, Alipur	Shri Gulab Singh
24.	2018-19	Bajitpur Thakran	Shri Gulab Singh


 R.S. SAMIR
 Dy. Director
 Department of Power
 Govt. of NCT of Delhi
 Delhi Secretariat, New Delhi

Schemes funded by UD Deptt.


S.No.	Financial year	Name of work
1.	2016-17	Shifting/ conversion of 11kV O/H feeder in to U/G feeder from Ghonda Grid, existing HT lines of (Gali No.03 to Gali No.13, D-Block, Ashok Nagar), Main Wazirabad Road, Delhi-110093 in AC-64 Rohitash Nagar.
2.	2016-17	Shifting/ conversion of 11kV HT/LT line passing over Unauthorized Colony Jaitpur Extension part-I, Mandir Road, B,C & D Block, Badarpur UC No.368 in AC-53 Badarpur.
3.	2016-17	Shifting/ conversion of 11kV HT/LT line passing over residential areas in Unauthorized Colony B-Block, Shakti Vihar Colony, Gali No.1-4 (DPNTC Feeder) under Ground Cable, UC No.400 in AC-53 Badarpur.
4.	2016-17	Shifting/conversion of 11kV O/H line passing over residential areas of Salnik Enclave, CRPF Colony Jharonda Kalan, Najafgarh
5.	2016-17	Shifting of 11kV O/H line passing over residential area at Dabar Enclave, Rawta More, Najafgarh
6.	2016-17	Conversion of H/T O/H line passing over residential areas of Gopal Nagar B-Block, Main Dhansa Road, Najafgarh into trenchless XLPE HT 3C 300 sq. mm cable
7.	2016-17	Conversion of HT O/H line passing over residential areas of New Gopal Naga Extn. A,B,C, D block, South of Dhansa Road, Najafgarh
8.	2016-17	Shifting of HT/LT line in Manage Ram Park, Budh Vihar, Phase-I
9.	2016-17	Shifting of 11kV overhead line into HT 11kV XLPE U/G cable passing over residential area C, E & F Block, Hari Nagar Ext-II, Badarpur, New Delhi
10.	2016-17	Conversion of 11kV O/H T.P. Kotla feeder into U/g at Roshan Mandi, Najafgarh (UC Regn. No.383)
11.	2016-17	Conversion of 11kV O/H T.P. Kotla feeder into U/g at Vijay Park Extension (LOP) Gali No.15, Najafgarh Naya Bazar, D-Block Najafgarh (UC Regn. No.1595)
12.	2016-17	Conversion of 11kV O/H T.P. Kotla feeder into U/g at Najafgarh Extn. (Maksudabad) Nagloi Road – Najafgarh (UC Regn. No.648-B)

Department of Power
 Government of Delhi
 35731802
 Delhi Secretariat, New Delhi

13.	2017-18	Dharmapura Extn, R-Block, Kakrola Road, Najafgarh
14.	2017-18	Budh Vihar Phase -I
15.	2017-18	Dharmapura J-Block
16.	2017-18	Roshan Garden and R-Block Dharma Pura
17.	2018-19	Shifting of HT line in DCM colony UC No. 464
18.	2018-19	Roshan Garden Najafgarh
19.	2018-19	Shifting of 11kV HT line passing over houses of Vijay Vihar, Rohini, Delhi, bearing Reg. No.372.
20.	2018-19	Shifting of 11kV HT line passing over houses of Niti Vihar, village Kirari, Delhi-86.
21.	2018-19	Shifting of 11kV HT line passing over B-Block, Baba Colony, Burari bearing Regn No.196
22.	2018-19	Shifting of HT line passing over houses of Dichaon Enclave, Najafgarh Road (UC Regn No.98).
23.	2018-19	Shifting of 11kV HT line in Kashmere Enclave, Dhansa Road, Najafgarh (UC Regn No.733)
24.	2018-19	Shifting of 11kV HT line passing over houses of Mitraon Extension, Main Dhansa Road, Najafgarh (UC Regn No.690)
25.	2018-19	Gopal Nagar Extn, EFGH Block
26.	2018-19	Main Gopal Nagar, Najafgarh
27.	2018-19	Nanu ram park
28.	2018-19	West Gopal Nagar, Ph-II, Z Block
29.	2018-19	Sainik enclave part II

R. S. ...
 Director
 Department of
 Govt. of NCT of Delhi
 Delhi Secretariat, New Delhi

30.	2019-20	Shifting of HT line in Sainik Enclave Part-I
31.	2019-20	Shifting in KLM block
32.	2019-20	Shifting over New Roshanpura Extn (S-Block)
33.	2019-20	Shifting of Line Ekta vihar
34.	2019-20	New gopal naagr ABCD Block
35.	2019-20	Conversion of HT OH line to u/g IN Uttam Nagar, in the constituency of Hon'ble MLA, Shri Naresh Balyan passing over unauthorised colonies bearing Regn. No.756, 1183 & 1454.
36.	2019-20	Shiv Enclave, Main Dichaoon Road, Najafgarh, Delhi (passing through the unauthorized colonies bearing Regn. No.64, 1058 & 513A)
37.	2021-22	Shifting/conversion of 66kV D/C O/H DJB-Matiyala Ckt 1&2 tower line from Gantry structure (metro pillar No.798) to tower No.13 at Ranaji Enclave length 1350 m. (Regn. No.1035)


 Director
 Department of Power
 Govt. of NCT of Delhi
 Delhi Secretariat, New Delhi

संज्ञा (रा) 35/

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
(DEPARTMENT OF POWER)
DELHI SECRETARIAT 8th LEVEL, B-WING,
I.P.ESTATE NEW DELHI - 110002

MS/25/Power/2021/ 627-629

Dated:- 09-02-2021

The Dy. Secretary (UC Cell),
Urban Development Deptt.,
Govt. of NCT of Delhi
Delhi Secretariat, New Delhi-110002

Sub: Conversion of 11kV O/H Electric line into U/G cable in various colonies in Vidhan Sabha Karawal Nagar (AC-70).

Sr.

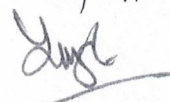
Please find enclose herewith copy of letter No.MSB/MLA/KN/2021/06 dated 04.01.2021 of Shri Mohan Singh Bisht, Hon'ble MLA vide which it has been informed that the following proposals for shifting of 11KV O/H line are passing through unauthorized colony. The minutes of the meeting of ETC are also enclosed:

S.NO.	Proposal	Estimate approved by ETC	Regn. No. of Unauthorized colony as provided by Hon'ble MLA
1.	Conversion of 11kV O/H line into U/G XLPE from E Block Gyandeeep to 4.5 Pusta Sonia Vihar	6716237	594
2.	Conversion of 11kV O/H line into U/G XLPE from G4-G-5 Sonia Vihar to Milan Garden	23067152	1280
3.	Conversion of 11kV O/H line into U/G XLPE from Sabhapur to Milan Garden	3665121	75-(LED)
4.	Conversion of 11kV O/H line into U/G XLPE from Ambey Colony to Chauhan Patti.	6868730	107-(ELD)
		40317240	

As the matter relates to unauthorized colony, it is requested to kindly examine the matter as per policy for unauthorized colony.

Encl. As above.

Yours faithfully,



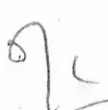
(J.S. RANA)

DY. SECRETARY(POWER)

Copy to:

- Shri Mohan Singh Bisht, Hon'ble MLA, F-4/4, Dayalpur Ext., Karawal Nagar, Delhi-110090.
- The Chief Executive Officer, BSES Yamuna Power Ltd. (BYPL), Shakti Kiran Bldg., Karkardooma, N.Delhi-90

R. S. SAMRIA
Dy. Secy.
Department of Power
Govt. of NCT of Delhi
Delhi Secretariat, New Delhi
25/3/2022



(J.S. RANA)

DY. SECRETARY(POWER)

मोहन सिंह बिष्ट

विधायक

करावल नगर विधानसभा

सदस्य दिल्ली विधानसभा



कार्यालय एवं निवास :

एफ-4/4, दयालपुर एक्स

करावल नगर, दिल्ली-110090

मोबाइल : 9871821515

ऑफिस : 011-22961565

ई-मेल : bisht.mla.kn@gmail.com

Ref. No. MSB/MLA/KN/2021/06

Date: 04-01-2021

Deputy Secretary (Power)
Delhi Secretariat 8th Level
8 wing I.P. Estate
New Delhi-110096

Yugle
18/1/21
AMCT

Pranav Gupta
18-01-21
Sho. Patti

Sub: Conversion of 11 KV O/Head Electric Line in to U/Ground Cable in various colonies in Vidhan Sabha Karawal Nagr (AC-70)

Sir,

It is to inform that the following area is very sensitive due to safety reasons as the 11 KV O/Head Electric Line are above and near by the houses in the area which belonging unauthorized colonies in (Div) Karawal Nagar N/E Delhi under my Vidhan Sabha Karawal Nagar. BSES, YPL has already been submitted estimation cost for the work which approved by competent authority of ETC (Expert technical committee)

Pls find the name of area of colonies with Sr. No. & Regn. No. for your information

S. No.	Colony (O/Head Lines)	Regn. No.
1780	E Block Gyan Deep School to 4*1/2 pusta Sonia Vihar	594
1791	G4, G5 Sonia Vihar to Milan Garden	1280
1800	Sabhapur Village to Milan Garen	75-(LED)
1796	Ambey Colony Chauhan Patti	107-(ELD)

This is for your information and early necessary action will be highly appreciable.

Thank you

Mohan Singh Bisht
4/1/21

(Mohan Singh Bisht)

4/1/21
R. S. 25/3/2022
Dy. Director
Department of Power
Govt. of NCT of Delhi
Delhi Secretariat, New Delhi

GOVERNMENT OF NCT OF DELHI
DEPARTMENT OF URBAN DEVELOPMENT
(UNAUTHORISED COLONIES CELL)
10TH LEVEL, 'C' WING, DELHI SECRETARIAT,
NEW DELHI-110002

No.F.627//UC/UD/2012/
CD NO. 021402124

1609-1617

Dated: 28-9-2018

ORDER

Subject: Policy on shifting of HT/LT Lines in Unauthorised Colonies; Cabinet Decision No.2604 dated 31.07.2018, reg.

The Council of Ministers, considering the note of Secretary (Power), vide the Cabinet Decision No.2604 dated 31.07.2018, has approved the Policy of shifting of HT/LT lines by extending the scope thereof so as to include the shifting of HT 66KV electricity transmission lines in the existing Policy of 11KV & 33KV HT lines and also that the projects of shifting of HT/LT lines will be considered in all the Unauthorised Colonies. In lines with the Cabinet Decision No.2604 dated 31.07.2018, the order of Urban Development Department dated 28.06.2016 also stands ratified.

Pursuant to the Cabinet Decision No.2604 dated 31.07.2018, the modalities for processing the proposal of shifting of HT/LT lines would, henceforth, be governed as follows:-

1. The proposal for shifting of HT (11KV, 33KV & 66KV)/LT400V lines in un-authorised colonies will be funded by Urban Development Department under the plan scheme "Provision of Essential Services in Un-authorised Colonies."
2. The projects of shifting of HT/LT lines will be considered in all the un-authorised colonies in terms of the Development Guidelines/orders as are applicable and issued from time to time.
3. The Hon'ble MLAs will send specific proposal to Power Department. The Power Department will obtain technical feasibility report along with the estimates from DISCOM concerned and make their recommendations to the UD Department.
4. The UD Department will release funds to Power Department for execution of the scheme/Project as per their recommendations.


(ANIL KUMAR)

Deputy Secretary (UC)

F.No. 627/UC/UD/2012/

CD No. - 021402124/

Dated: 28-9-2018

Copy to:-

1. All MLA's
2. Pr. Secretary to Lt. Governor

1609-1617


R. S. SAMRA
28/9/2018
Department of Power
Govt. of NCT of Delhi
Delhi Secretariat, New Delhi